

GOVERNMENT OF INDIA

MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION  
LOK SABHA

UNSTARRED QUESTION NO. 1631

TO BE ANSWERED ON JULY 27, 2016

FINANCIAL ASSISTANCE FOR HOUSING FOR ALL MISSION

No. 1631      SHRI DHARAM VIRA

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether the Government has taken any steps under Pradhan Mantri Awas Yojana in providing Central Assistance to the North Eastern Urban Local Bodies (ULBs) except Mizoram;
- (b) if so, the details thereof along with the details of distribution made to the State/UT Governments under the Housing for All (Urban) Mission; and
- (c) the reforms that the Government plans to make in order to settle the problem of coordination between the Centre and the State?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN  
POVERTY ALLEVIATION

( RAO INDERJIT SINGH)

(a): The Government is providing central assistance to implementing agencies through States and UTs for providing houses to all eligible families/beneficiaries under Pradhan Mantri Awas Yojana (PMAY) - Housing for All (Urban) Mission.

(b): The details of central assistance provided to the States/UTs under the scheme is at Annexure.

(c): From time to time this Ministry is conducting workshops with the States/UTs to ensure coordination among the Centre and the States. A two days' workshop under PMAY(Urban) was held at Guwahati for North Eastern States on 15<sup>th</sup> and 16<sup>th</sup> July, 2016.

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**Annexure to Lok Sabha Unstarred Question No. 1631 for answer on 27.01.2016**

**State wise details for cities included in Mission, proposal considered central assistant released in projects and other activities along with no. of EWS houses involved in proposals under Pradhan Mantri Awas Yojana - Housing for All (Urban) Mission.**

Sl. No.	Name of the State/ UT	Cities included in mission	Project Proposal Considered	Financial Progress (Rs in Crore)			Dwelling Units involved (EWS)
				Central Assistance involved	Central Assistance Released	Funds provided for other activity (HFAPoA)	
1	A&N Island (UT)	1	-	-	-	-	-
2	Andhra Pradesh	80	110	2,897.21	334.95	8.47	1,93,147
3	Arunanchal Pradesh	29	-	-	-	-	-
4	Assam	88	-	-	-	-	-
5	Bihar	140	85	453.24	181.30	10.01	30,216
6	Chandigarh	-	-	-	-	-	-
7	Chhattisgarh (UT)	36	11	190.05	76.02	1.93	12,670
8	D&N Haveli (UT)	1	-	-	-	-	-
9	Daman & Diu (UT)	2	-	-	-	-	-
10	Delhi (UT)*	-	-	-	-	-	-
11	Goa	-	-	-	-	-	-
12	Gujarat	171	77	853.62	341.45	16.38	66,983
13	Haryana	9	-	-	-	0.83	-
14	Himachal Pradesh	54	17	28.71	6.46	1.93	1,914
15	Jammu & Kashmir	25	4	10.25	1.34	1.91	683
16	Jharkhand	38	38	303.59	121.43	2.91	20,239
17	Karnataka	214	21	247.83	-	9.69	16,522
18	Kerala	36	14	131.36	-	0.98	9,299
19	Lakshdweep (UT)*	-	-	-	-	-	-
20	Madhya Pradesh	150	45	644.12	252.22	4.57	43,393
21	Maharashtra	51	18	1,513.74	-	5.00	1,01,701
22	Manipur	28	-	-	-	1.38	-

23	Meghalaya	10	-	-	-	-	-
24	Mizoram	23	8	154.29	8.18	1.13	10,286
25	Nagaland	23	-	-	-	0.95	-
26	Orissa	111	6	143.22	33.29	6.00	11,548
27	Puducherry (UT)	6	-	-	-	-	-
28	Punjab	163	1	12.80	-	7.28	1,280
29	Rajasthan	183	23	184.61	73.84	8.70	12,307
30	Sikkim	8	-	-	-	0.38	-
31	TamilNadu	191	206	578.01	181.35	8.70	38,534
32	Telangana	68	144	1,207.22	398.66	3.31	80,481
33	Tripura	20	-	-	-	-	-
34	Uttar Pradesh	628	-	-	-	-	-
35	Uttrakhand	89	21	41.36	13.76	4.16	2,757
36	West Bengal	125	108	1,123.20	88.85	7.40	74,880
<b>Grand Total :-</b>		<b>2,801</b>	<b>957</b>	<b>10,718.38</b>	<b>2,113.11</b>	<b>113.99</b>	<b>7,28,840</b>

*\* MoA not signed.*